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(a) whether the number of cases pertaining to child molestation have sharply increased during the last one year;

(b) if so, the State-wise details of the cases registered during the last three years with regard to child molestation;

- (c) the State-wise details of the cases disposed off out of the said cases;
- (d) whether the cases of child molestation are pending in every State; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH): (a) to (e) As per information by the National Crime Records Bureau (NCRB), information on child molestation is not maintained by NCRB. However, as per data available, a total of 5,484 cases, 7,112 cases and 8,541 cases of child rape were reported during 2010-2012. State/UT-wise details of cases registered, cases chargesheeted, cases convicted, cases in which trials completed, persons arrested, persons chargesheeted and persons convicted under child rape during 2010, 2011 and 2012 is enclosed at Annexure. [See Appendix 230 Annexure No. 6]

## Package for damages caused due to excessive rains in Maharashtra

†713. DR. YOGENDRA P. TRIVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken decision to extend any package to Government of Maharashtra for the damages caused to crops due to excessive rain in some parts of Maharashtra;

- (b) if so, the quantum of package and by when it would be released;
- (c) whether Government would consider to raise the amount of package; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) The State Governments are primarily responsible for undertaking relief measures at ground level in the wake of <u>natural calamities</u>. The Government of India supplements the efforts of the State

<sup>†</sup>Original notice of the question was received in Hindi.

## [RAJYA SABHA]

Governments by providing logistical and financial support. The relief in the various sectors including agriculture crops loss caused by the floods is provided under the guideline of State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF), in accordance with the items and norms approved by the Government of India. These norms *inter-alia* provide for assistance to the farmers for desilting of agricultural land, agriculture input subsidy for damage caused to crops. In addition to the assistance available under the regular schemes of crops damage, the farmers are also entitled for compensation under National Agricultural Insurance Scheme, which is implemented by the State Government.

In the instant case, the Government of Maharashtra had submitted a memorandum projecting the demand of Rs. 2841.78 crore for floods during 2013. The High Level Committee (HLC) in its meeting held on 24.10.2013, *inter-alia*, considered the memorandum of the State, the report of Inter-Ministerial Central Team (IMCT) and recommendations of the sub-committee of National Executive Committee (NEC) thereon as well as the extant items and norms of assistance from SDRF/ NDRF, and approved Rs. 921.98 crore from NDRF, subject to adjustment of 75% of balance available in the State SDRF account for instant calamity. This included an amount of Rs. 836.37 crore towards damages in agriculture sector due to the floods of 2013. The entire approved amount of Rs. 921.98 crore (Rs. 192.175 crore, from SDRF + Rs. 729.805 crore from NDRF) has already been released to the State of Maharashtra by GOI on 20.11.2013.

## Loss of life and property due to cyclone Phailin

†714. DR. YOGENDRA P. TRIVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the loss of life and property in Odisha, Andhra Pradesh and other places caused due to recent cyclone Phailin; and

(b) the details of quantum of assistance extended by Government to these States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per information, the State Government of Odisha and Andhra Pradesh, have reported the loss of life and property caused due to cyclone 'Phailin', as given below:

<sup>†</sup>Original notice of the question was received in Hindi.